

ANNEXURE - 3

LIST OF CREDITORS OF SKIL INFRASTRUTURE LIMITED

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) for claims as on 01st February, 2024.

Updated claims as on 12th August, 2026

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingence-nt claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remark s, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Edelweiss ARC- Trust 35	14-02-2024	11,03,49,65,229	11,03,49,65,229	Corporate Guarantee	11,03,49,65,229	-	-	4.48	-	-	-	-	Note 1
2	IDBI Bank	06-02-2025	1,10,26,97,287	1,10,26,97,287	Principal Borrower	1,10,26,97,287	-	-	0.45	-	-	-	-	Note 2
3	J. C. Flowers ARC - Trust 2022-23/5	15-02-2024	6,35,60,17,197	6,35,60,17,197	Principal Borrower	6,35,60,17,197	-	-	2.59	-	-	-	-	Note 3
4	J. C. Flowers ARC - Trust 2022-23/5	15-02-2024	10,77,06,28,099	10,77,06,28,099	Corporate Guarantee	10,77,06,28,099	-	-	4.38	-	-	-	-	Note 3
5	Sunstar Holding & Finance Ltd	15-02-2025	16,10,82,75,703	16,10,82,75,703	Principal Borrower	16,10,82,75,703	-	-	6.55	-	-	-	-	Note 4
	Total Claim - 5	Total (Rs.)	45,37,25,83,515	45,37,25,83,515		45,37,25,83,515	-	-	18.45	-	-	-	-	

Note 1 -Edelweiss Asset Reconstruction Company Ltd - Trust 35 (Assigned by Central Bank of India) - Corporate Guarantee given by Horizon Infrastructure Ltd (Now SKIL Infrastructure Limited after amalgamation) for loan of Navi Mumbai Smart City Infra Ltd

Pledge of 6,55,300 shares held by Horizon Infrastructure Ltd (Now SKIL Infrastructure Limited after amalgamation) in Navi Mumbai Smart City Infra Ltd

Note 2 IDBI Bank Limited
Claim against SKIL as Principal Borrower

First Charge on the whole of the movable property of the Company including its movable plant and machinery, machinery spares, tools and accessories and other movables, both present and future and the book debts.

Note 3
J.C. Flowers Asset Reconstruction Private Limited Trust 2022-23/5 (Assigned by YES Bank) – Claim against SKIL as Principal Borrower

1. First pari passu charge on all current assets of SKIL Infrastructure Limited both present and future
2. Pledge on 10,64,00,000 shares of Urban Infrastructure Holdings Private Limited held by SKIL Infrastructure Limited

J.C. Flowers Asset Reconstruction Private Limited Trust 2022-23/5 (Assigned by YES Bank) – Claim against SKIL as Corporate Guarantor for loan of Orange Smart City Infrastructure Pvt Ltd Pledge on 10,64,00,000 shares of Urban Infrastructure Holdings Private Limited held by SKIL

Urban Infrastructure Limited Securities are cross-collateralized in both claims as submitted by J.C. Flowers Asset Reconstruction Private Limited

Note 4

Sunstar Holding & Finance Ltd (Assigned by Grevek Investments and Finance Private Ltd) -

- Claim against SKIL as Principal Borrower

1. Continuing/ subsisting securities on subservient/residual charge basis namely 28,94,796 equity shares of Everonn Education Ltd. and 12,41,56,500 equity shares of Urban Infrastructure Holdings Pvt. Ltd.
2. Continuing/ subsisting securities on first and exclusive charge basis namely 14,64,08,090 equity shares of Mumbai SEZ Ltd. and 13,500 equity shares of Rosoboronn service (India) Ltd.